

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 14111/2019

RAVINDRA SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 13-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s) Mr. Sibbo Sankar Mishra, AOR

For Respondent(s) Mr. D.S. Parmar, Adv.
Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counsel for the petitioner has informed that the petitioner has surrendered and he needs time for filing the proof of surrender but the same is disputed by the respondents' Counsel.

Let the matter come up before the Court after two weeks' on Monday.

(JYOTI GUPTA)
SENIOR PERSONAL ASSISTANT

(RAJ RANI NEGI)
ASSISTANT REGISTRAR